

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.3174
TO BE ANSWERED ON 20.03.2023

REVENUE GENERATED FROM PROTECTED MONUMENTS OF MAHARASHTRA

3174. SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of CULTURE be pleased to state:

- (a) the list of existing centrally protected monuments in Maharashtra;
- (b) the quantum of revenue generated from such monuments during each of the last three years; and
- (c) the policy of the Government for utilisation of various such revenue collection along with the details where this revenue has been utilised during the said period

ANSWER

THE MINISTER OF CULTURE, TOURISM AND
DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) There are 286 centrally protected monuments and sites in the State of Maharashtra. Details of the monuments are given at website <https://asi.nic.in>
- (b) The revenue generated from sale of entry ticket at monuments in Maharashtra during the last three years is as under:

(Amount in Rs. crore)

2019-20	28.47
2020-21	3.57
2021-22	8.76

- (c) The revenue collected from sale of entry tickets is deposited in the Consolidated Fund of Government of India. However, the expenditure on monuments and sites is met out from regular budget of Archaeological Survey of India.
